f[HAj PILGRIMS

190. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

- (•) what was the number of persons who asked for Government's permission for Haj pilgrimage Jast year;
- (b) how many of them could proceed for Haj; and
- (c) what are the reasons for not permitting all the persons referred to in part (a) above?

प्रवान मन्त्री तथा वैदेशिक कार्य मन्त्री (बी जबाहरलाल नेहक): (क) २१,०४२

- (ख) १४,१३४ (जिसमें बच्चे भी शामिल हैं)
- (ग) चूंकि विदेशी मुद्रा की कठिनाइयों को देखते हुए भारत सरकार ने इन यात्रियों की अधिकतम संख्या १५,००० निश्चित कर दी है।

t[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) 21,052.

- (b) 15,134. (including infants).
- (c) Due to the ceiling of 15000 laid down by the Government of India considering foreign exchange difficul ties.]

BARRACKS IN MORAR CANTONMENT

- 191. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that some newly constructed barracks in Morar Cantonment recently cracked and fell down;
- (b) if so, what are the causes therefor; and

(c) what is the amount of loss incurred thereby and who bore the loss?

THE MINISTER OP DEFENCE (SHRI Y. B. CHAVAN): (a) Portions of certain unplastered walls of 9 incomplete and roofless barracks under construe, tion, collapsed during May, 1963.

- (b) The walls collapsed due to t. high velocity storm.
- (c) Since the barracks were in the process of construction at the time of collapse, and were on the charge of the contractors, whatever ijas occurred, has to be borne by the contractors. In view of the fact that Government have not incurred any loss thereon, no assessment of loss was made.

REORGANISATION OP THE INDIAN MISSIONS IN SOUTH-EAST ASIA

- 192. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether any steps for reorientation of the diplomatic work and for reorganisation of the Indian missions in the South-East Asia have been taken by Government following the recent conference of Indian diplomats held in New Delhi from that region; and
 - (b) if so, what are those steps?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The Conference of Heads of Missions in South East Asian countries was held mainly to discuss the political situation in the countries of this area and to consider the situation arising out of the Chinese aggression on our borders

Various steps to improve our publicity such as dubbing of documentaries in local languages, quicker production of documentaries and news films, improvement of the present morse transmissions to ISI posts with the help of a special telex equipment,

arrangements for increased production of publicity material in local languages etc. are always under active consideration. However, no general reorganisation as such of the Missions *is* contemplated.

REPORT BT PLANNING COMMISSION MEMBER ON PROBLEM OF DACOITIES IN MADHYA PRADESH, UTTAB PRADESH AND RAJASTHAN

- 193. SHRI R. S. KHANDEKAR: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that one of the Members of the Planning Commission has submitted a detailed report to the Planning Commission on the problem of dacoities in Madhya Pradesh, Uttar Pradesh and Rajasthan;
- (b) if so, what are *he details of the report; and
- (c) what action Government have taken as a result of the report?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) No, Sir.

(b) and (c) Do not arise.

REGISTRATION BY A SENIOR OFFICIAL FROM I.F.S.

- 194. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:
- (a) whether official any senior belonging the Indian Foreign to Service and stationed in Austria has resigned from the service recently; and
- (b) if so, the name of that official and the reason for "riis resignation and whether the resignation has been accepted?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) Shri Arthur S. Lall. India't Ambassador to Austria, submitted his resignation on personal grounds in the 3rd week of May, 1963, reiterating his earlier request made some time in the autumn of 1961 for permission to resign from service. He requested to be permitted to hand over charge-on the 31st July, 1963. His resignation has been accepted by the Government-

पाकिस्तान का भारत पर हमला करने का हरावा

- १६५. श्री ए० बी० वाजपेयी: वया प्रवान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या उनका ध्यान पंजाब के मुख्य मंत्री, सरदार प्रताप सिंः कैरों के उस वक्तव्य की ग्रोर ग्राकृष्ट किया गया है जिसमें उन्होंने कहा है कि भारत-चीन संघर्ष के दिनों में पाकिस्तान ने भारत पर ग्राकमण करने की तिथि निश्चित कर दी थी; ग्रौर
- (ख) यदि हां, तो क्या इस सम्बन्ध में भारत सरकार को कोई जानकारी है ?

t [PAKISTAN'S INTENTION TO ATTACK INDIA

- 195. SHRI A. B. VAJPAYEE: Will the PRIME MINISTER be pleased to state;
- (a) whether his attention has been drawn to a statement made by Sardar Pratap Singh Kairon, Chief Minister of the Punjab, in which he has stated that Pakistan had fixed the date for launching an attack on India during the days of Sino-Indian struggle; and
- (b) if so, whether the Government of India have any information in this regard?]